


THE HIGH COURT OF ORISSA ARBITRATION CENTRE: CUTTACK
NOTIFICATION

No.372

Date. 05.10.2023

In exercise of the power conferred under Rule 7 (2) of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014, the Advisory Council comprising of Shri Ramakant Mohanty, Sr. Advocate, Shri S.S. Rao, Sr. Advocate, Shri Gautam Misra, Sr. Advocate, Shri Debendra Kumar Dwibedi, Advocate, Shri Suvashish Pattanaik, Advocate, Shri Saswat Kumar Acharya, Advocate is hereby reconstituted for a term of two years. The Advisory Council shall come into effect from the date of notification.

By Order



5-10-23

Coordinator

High Court of Orissa Arbitration Centre

Memo No.373(80)/OAC

Date. 05.10.2023

Copy forwarded to

1. All Officers of the Court.
2. The Addl. Registrar-cum-Principal Secretary to the Hon'ble Chief Justice/ A.D.R - cum- Additional Principal Secretaries/ A.R. - cum - Sr. Secretaries/Secretaries to Hon'ble Dr. Justice S.K. Panigrahi, Hon'ble Shri Justice R.K. Pattanaik, Hon'ble Shri Justice V. Narasingh and Hon'ble Shri Justice B.P. Satapathy.
3. Principal P.S. to the Advocate General, Odisha
4. Deputy Solicitor General of India attached to the High Court of Orissa.
5. President, Orissa High Court Bar Association.
6. Superintendent, Computer Section, Orissa High Court for publication in the Court's Website

for information.



5-10-23

Coordinator

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